

ITEM NO.26

Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19557/2020

(Arising out of impugned final judgment and order dated 16-05-2019 in WC No. 3905/1987 16-05-2019 in WC No. 3156/1987 16-05-2019 in WC No. 3496/1988 16-05-2019 in WC No. 5151/2006 16-05-2019 in WC No. 69578/2005 passed by the High Court Of Judicature At Allahabad)

MEERUT DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

JASWANT SUGAR MILLS LIMITED & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94142/2020-CONDONATION OF DELAY IN FILING and IA No.94145/2020-EXEMPTION FROM FILING O.T. and IA No.94140/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.94144/2020-PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 94142/2020 - CONDONATION OF DELAY IN FILING

IA No. 27742/2021 - EXEMPTION FROM FILING O.T.

IA No. 94145/2020 - EXEMPTION FROM FILING O.T.

IA No. 94144/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 27741/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 94140/2020 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

SLP(C) No. 12953/2021 (XI)

(FOR ADMISSION and I.R. and IA No.103215/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14713/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118289/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14716/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118316/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14698/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118164/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14788/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119230/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14771/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118944/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14874/2021 (XI)

(FOR ADMISSION and IA No.119792/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 14940/2021 (XI)
 (FOR ADMISSION and I.R. and IA No.120214/2021-EXEMPTION FROM FILING
 O.T.
 IA No. 120214/2021 - EXEMPTION FROM FILING O.T.)

Date : 17-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE MR. JUSTICE DINESH MAHESHWARI
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR
 Mr. Rakesh Uttamchandra Upadhyay, AOR
 Ms. Aarti U. Mishra, Adv.
 Mr. Rishabh Kumar Pandey, Adv.

For Respondent(s)

Mr. S.C .Maheshwari, Sr. Advocate
 Mr.Vipul Maheshwari Advocate
 Mr. Jabar Singh Advocate
 Ms. Swasti Priya Advocate
 For M/S. V.Maheshwari & Co

Ms. Megha Karnwal, AOR

Mr. Nikhil Chawla, Adv.
 Mr. Amit Agrawal, AOR
 Ms. Radhika Yadav, Adv.
 Mr. Naman Khatwani, Adv.

Mr. Rohan Thawani, Adv.
 Ms. Pooja Dhar, AOR

Mr. Sahil Monga, Advocate
 Mr. Abhinay, Advocate on Record
 Mr. Utsav Trivedi, Advocate
 Ms. Aishwarya Samal, Advocate

Mr. Adarsh Upadhyay, AOR
 Mr. Shashank Shukla Adv.

UPON hearing the counsel the Court made the following
 O R D E R

In view of the letter circulated by the learned counsel for
 the petitioner seeking adjournment, list the matters on 14.02.2022.

(DEEPAK SINGH)
 COURT MASTER (SH)

(DIPTI KHURANA)
 COURT MASTER (NSH)

